

(c) Does not arise in view of the above.

Small Power Projects

6095. SHRI A. VENKATESH NAIK : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the amount provided to Karnataka for setting up of small power projects by the Union Government during the years 1993-94 and 1994-95; and

(b) the details of the amount sanctioned by the Planning Commission for the implementation of above projects ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO) : (a) The Central Government has been normally providing block Plan assistance to the States for their Plans according to formula approved by National Development Council. The assistance is not provided for specific sectors/projects/schemes, unless specified and allocated under the criterion Special Problems indicated by the States.

(b) The details of approved Plan outlays for 1993-94 and 1994-95 for small power projects (more than 2 MW and upto 15 MW) are as follows :

(Rs. in lakhs)

Name of the Project (Capacity in MW)	Approved Outlay	
	1993-94	1994-95
1. Mallarpur HEP (2 × 4.5)	280	72
2. Brindavan Small Hydel (2 × 6)	330	920
3. Bhadra RBC Addl. Unit (1 × 6)	280	200

Green Land for Commercial Purposes

6096. MAJ. GEN. (RETD) BHUWAN CHANDRA KHANDURI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Delhi Development Authority (DDA) has been allotting "Green land" for various commercial purposes including petrol pumps;

(b) whether the allotment of green

land is adding to environmental degradation;

(c) if so, whether the Government have investigated the matter; and

(d) if so, details thereof and the action taken to rectify the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) : (a) to (d). The